### **COURT-1**

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA No. 573 of 2017 in DFR No. 2130 of 2017

Dated: 8<sup>th</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

#### In the matter of:

M/s Green Energy Association .... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

Ms. Ritika Singhal

Counsel for the Respondent(s) : -

## <u>ORDER</u>

# I.A. No. 573 of 2017

(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 07.09.2017. Dasti, in addition, is permitted.

List the matter on 07.09.2017.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson